NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 46

CA 1393/2019
In
CP/277(MB)2018

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **10.07.2024**

NAME OF THE PARTIES: UNION OF INDIA V/s GITANJALI GEMS LIMITED & ORS

SECTION 222(1), 242 (4), 221 OF THE COMPANIES ACT, 2013

ORDER

1. Mr. Rahil Hakkani, Ld. Counsel for the Applicant in CA 1393/2019 present. Ms. Abha Patel, Ld. Counsel for Respondent No. 7 present. None present on behalf of the Union of India.
2. The Union of India was directed to clarify the scope of the order passed by this Bench in relation to the Applicant's accounts.
3. List this matter for further consideration on **12.07.2024**.

Sd/- **Sd/-**
PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**
/NP/